

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL  
BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 604 OF 2025

THE MATTER OF:

**Naval Kishore Singh**

.... Applicant

Versus

**State of U.P. & Ors.**

.... Respondents

INDEX

NDOH: 21.05.2026

S. NO.	Particulars	Pages
1.	RESPONSE AFFIDAVIT ON BEHALF OF THE RESPONDENT NO.-2, UTTAR PRADESH POLLUTION CONTROL BOARD.	
2.	<u>ANNEXURE- 1</u> A true copy of the inspection report dated 14.05.2026	
3.	<u>ANNEXURE -2</u> A true copy of the Analysis Report dated 04.05.2026	
4.	<u>ANNEXURE -3</u> A true copy of the Consent (Water/Air) dated 18.03.2026	
5.	<u>ANNEXURE -4</u> A true copy of the letter dated 08.04.2026	
6.	<u>ANNEXURE -5</u> A true copy of the letter dated 07.05.2026	
7.	<u>ANNEXURE -6</u> A true copy of the letter dated 13.05.2026	
8.	<u>ANNEXURE -7</u> A true copy of the Letter dated 07.05.2026	

9.	<u>ANNEXURE -8</u> A true copy of the Letter dated 13.05.2026	
----	--	--

Respondent No.2

Through



(HARSHITA RAGHUVANSHI)

Advocate for the Respondent No.2,

Chamber No. 439, 4<sup>th</sup> Floor,

Block D, Additional Building Complex,

Supreme Court, New Delhi-01

Mobile No. 8090217309

E-mail: [harshitaraghuvanshi@hotmail.com](mailto:harshitaraghuvanshi@hotmail.com)

Dated: 19.05.2026

New Delhi

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 604 OF 2025

IN THE MATTER OF:

Kishore Singh

..... Applicant

Versus

State of U.P. & Ors.

..... Respondents

**RESPONSE AFFIDAVIT ON BEHALF OF RESPONDENT NO.-2,  
UTTAR PRADESH POLLUTION CONTROL BOARD**

I, Ajay Kumar aged about 41 years, S/o Shri Sukh Dev presently posted as Regional Officer, Uttar Pradesh Pollution Control Board (hereinafter referred to as UPPCB), Raebareli, do hereby solemnly affirm and state on oath as under:

1. That in the official capacity mentioned above, I am acquainted with the facts and circumstances of the case and as such I am competent and authorized to swear this affidavit.
2. That the allegations in the present case relate to discharge of untreated sewage in river Gomti due to mal-functioning/non-functioning of the 5 MLD STP located in Palahipur, Sultarapur, UP.
3. That the said Original Application came up for hearing on 25.02.2026 when this Hon'ble Tribunal passed the following order:

*".....2. Respondent no.2-UPPCB has filed the reply dated 21.02.2026 but the said reply is incomplete. In that reply, it is disclosed that Consent to Operate (CTO) granted to the STP had expired on 31.12.2025. Though, reply is of subsequent date but nothing has been disclosed in this reply about action taken by the UPPCB for operating the STP without CTO after its expiry.*

*3. Reply further states that a temporary dam of earth filled bags constructed on the Gabhdia nala next to the weir wall is causing flow of untreated effluent due to leakage in Gabhdia nala which is ultimately discharging into Gomti river. Though in the report, it is stated that in*

*the analysis report from the outlet of the STP, parameters are found to be compliant but a perusal of the report on page 168, reveals that latest parameters set by CPCB have not taken into account. Report does not disclose any punitive action by UPPCB for violation the environmental norms.*

*4. Learned Counsel for respondent no.4 seeks two weeks' time to file the reply.*

*5. Let the above aspect of non-compliance be responded by respondent no.2 also within two weeks.*

*6. List on 21.05.2026."*

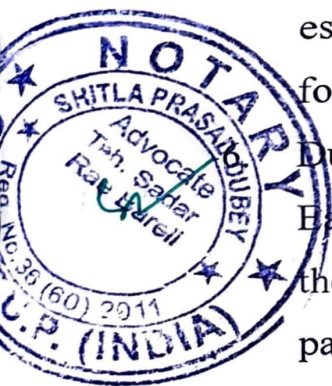
4. That in compliance with the directions of this Hon'ble Tribunal, the Regional Office, Raebareli conducted a site visit of the STP on dated 15.05.2026. A true copy of the inspection report dated 15.05.2026 is annexed hereto and marked as **Annexure No.-R2/1.**

5. That during the inspection, it was observed that 05 MLD STP has been established in the village of Palhipur, Tehsil Sadar, District-Sultanpur, for the treatment the sewage of the city of Sultanpur.

During the inspection, all units of the STP were found to be operating. Earlier, Samples of effluent were collected on dated 29.04.2026 from the Inlet and Outlet of the STP. According to the Analysis Report, the parameters were found to be in compliance with standards. A true copy of the Analysis Report dated 04.05.2026 is annexed hereto and marked as **Annexure No.-R2/2.**

7. The said STP was granted the Consent (Water/Air) till 31.12.2025 by the State Board. The said STP was granted the Consent (Water/Air) till 31.12.2025 by the State Board.

8. Currently, the STP has been granted conditional Consent (Water/Air) by the State Board, vide online reference No. 259072/UPPCB/Raebareli(UPPCBRO)/CTO/both/SULTANPUR/2026 dated 18/03/2026, for the period up to 31/12/2026. A true copy of the



Consent (Water/Air) dated 18.03.2026 is annexed hereto and marked as **Annexure No.-R2/3.**

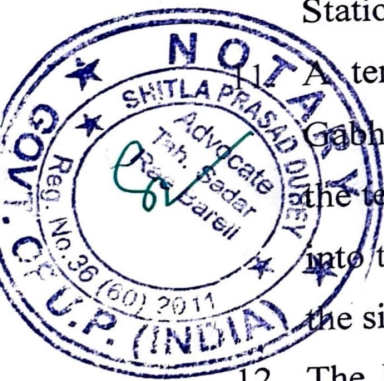
9. In view of the fact that the STP was found to be operating from 01/01/2025 to 17/03/2026 without obtaining the requisite Consent (Water/Air) from the State Board. The Inspection Report has been send to Head Office, Lucknow vide Regional office's Letter No. 37/NOC-1573(1)/2026-27 dated 08/04/2026, to recommending the initiation of prosecutorial proceedings under the provisions of the Water (Prevention and Control of Pollution) Act, 1974 (as amended) against the STP operator, Mr. Praveen Agarwal (Managing Director) of M/s Agarwal Buildtech India, 108, Vardhman Premium Mall, Deepali, Pitampura, Delhi. A true copy of the letter dated 08.04.2026 is annexed here to and marked as **Annexure No.-R2/4.**

10. The Sewage from the city of Sultanpur is sent to the MPS (Main Pumping Station) via the Gabhadia Nala. The MPS (Main Pumping Station) then sends the sewage to the STP via a pipeline.

A temporary dam of earth filled bags has been constructed on the Gabhdia Nala next to the weir wall. This causes untreated effluent from the temporary dam to leak into the Gabhdia Nala, ultimately discharging into the Gomti River via the Gabhdia Nala. The latitude & longitude of the site described are 26.281881, 82.057221.

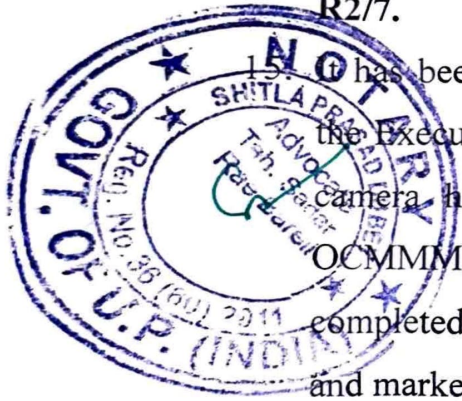
12. The Executive Engineer, U.P. Jal Nigam (Rural), Sultanpur has been directed to construct a pucca dam of adequate height on the Gabhariya Nala vide letter number 146/NOC-1573(I)/S/2026-27 dated 07/05/2026 of Regional Office, Raebareli. A true copy of the letter dated 07.05.2026 is annexed here to and marked as **Annexure No.-R2/5**

13. The Executive Engineer, U.P. Jal Nigam (Rural), Sultanpur has informed through letter number 2004/W-17/41 dated 13/05/2026, that the construction work of the pucca dam on the Gabhariya Nala has been initiated by M/s EIEPL-ABI JV, New Delhi, and that the firm has conveyed through its letter number nil dated 13/05/2026 that the



construction of the pucca dam by the firm will be completed within one month. A true copy of the letter dated 13.05.2026 is annexed here to and marked as **Annexure No.-R2/6**

14. The OCEMS system installed at the STP outlet was found to be unconnected to the CPCB/SPCB server and during the inspection, PTZ camera was found installed at the STP. Previously, vide Regional office's Letter No.-849/NOC-1573/S/2025-26 dated 24/03/2026 and presently Letter dated-147/NOC-1573(I)/S/2026-27 dated-07/05/26, directions were issued to Executive Engineer, UP Jal Nigam (Rural), Sultanpur to connect the OCEMS to the CPCB/SPCB servers, as well as to install PTZ cameras and connect them to the CPCB/SPCB servers. A true copy of the Letters is annexed hereto and marked as **Annexure No.-R2/7.**



15. [Name] has been informed through letter number 2005 dated 13/05/2026 of the Executive Engineer, UP Jal Nigam (Rural), Sultanpur that the PTZ camera has been installed at the STP and process of connecting OCMMMS to the CPCB/SPCB server is underway, which will be completed within 10 days. A true copy of the Letters is annexed hereto and marked as **Annexure No.-R2/8.**

16. That the present affidavit is being submitted before this Hon'ble Tribunal for its kind perusal and consideration.

*[Signature]*  
**DEPONENT**

**VERIFICATION:**

Verified at Raebareli on this the day of 19<sup>th</sup> May, 2026 that the contents of above affidavit are true and correct to my knowledge based on records and information received and believed to be true, no part of it is false and nothing material has been concealed there from.

I solemnly affirmed before me by [Name] who identifies [Name] personally to me, the deponent has heard and approved the contents of this affidavit

*[Signature]*  
19/5/26  
**NOTARY**  
Sadar-Raebareilly

*[Signature]*  
**DEPONENT**

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ० सं०-604/2025 नवल किशोर सिंह बनाम उ०प्र० राज्य व अन्य में पारित आदेश दिनांक-25.02.2026 के अनुपालन में ग्राम-पलहीपुर, तहसील-सदर जनपद-सुलतानपुर में स्थापित 05 एम०एल०डी० क्षमता एस०टी०पी० (अक्षांश-26.282655, देशान्तर-82.051528) की निरीक्षण आख्या:-

उक्त एस०टी०पी० का निरीक्षण अधोहस्ताक्षरकर्ताओं द्वारा दिनांक-15.05.2026 को किया गया। निरीक्षण के समय उ०प्र० जल निगम द्वारा निर्माण एवं रख-रखाव हेतु अधिकृत कार्यदायी संस्था मै० अग्रवाल बिल्डटेक इण्डिया प्रा०लि० के प्लाण्ट ऑपरेटर श्री कमल नयन सिंह (प्रतिनिधि) उपस्थित थे, निरीक्षण आख्या निम्नवत् है:-

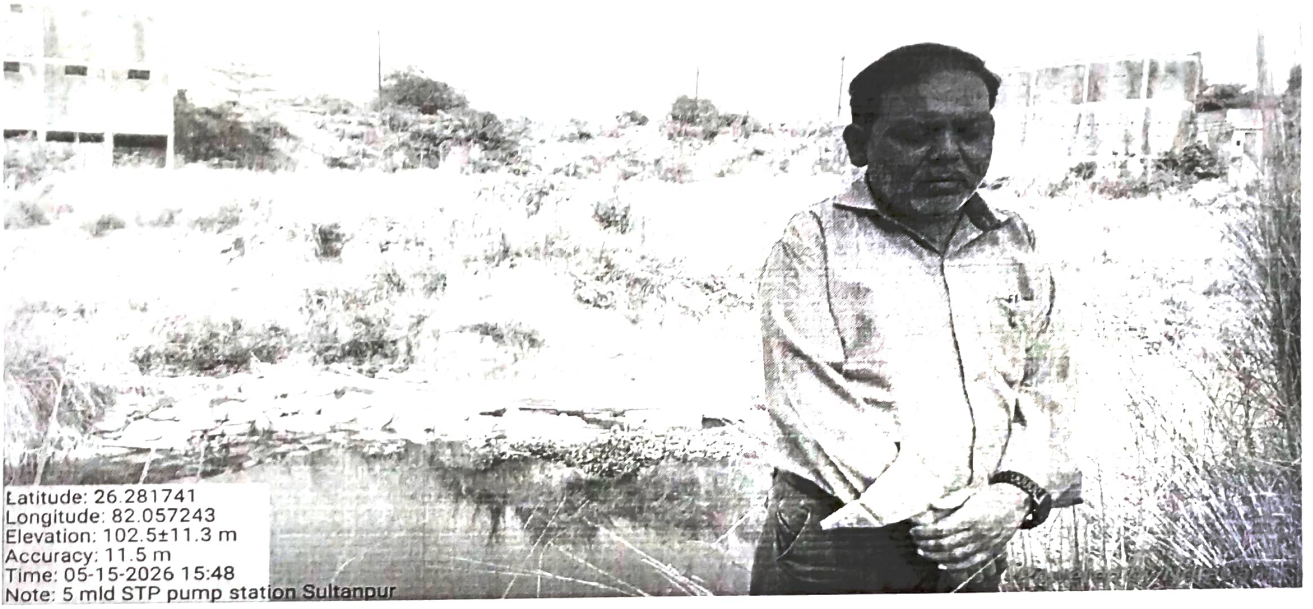
1. शहर सुलतानपुर के जल-मल के शुद्धिकरण हेतु ग्राम-पलहीपुर, तहसील-सदर, जिला-सुलतानपुर में 05 एम०एल०डी० क्षमता का एस०टी०पी० की स्थापना की गई है। शहर सुलतानपुर का मल-जल गभडिया नाले के माध्यम से MPS (Main Pumping Station) तक लाया जाता है। MPS (Main Pumping Station) के द्वारा मल-जल को पाईप लाइन के माध्यम से एस०टी०पी० तक पहुँचाया जाता है।
2. एस०टी०पी० Sequencing Batch Reactor Technology (SBR) पर आधारित है। एस०टी०पी० की मुख्य इकाईयों निम्नवत् है:-
  - i. Receiving Chamber
  - ii. Coarse Screen Channel Manual-02
  - iii. Coarse Screen Channel Mechanical-01
  - iv. Raw Sewage Sump
  - v. Inlet Chamber
  - vi. Fine Screen Channel Manual-01
  - vii. Fine Screen Channel Mechanical-02
  - viii. Screen Effluent Chamber
  - ix. Mechanical Grit Chamber- 01
  - x. Manual Grit Chamber-01
  - xi. SBR Basin
  - xii. Chlorine Contact Tank
  - xiii. CCT Outlet Channel
  - xiv. Sludge Sump
  - xv. DWPE Dosing Tank
3. एस०टी०पी० से शुद्धिकृत उत्प्रवाह को गभडिया नाले के माध्यम से गोमती नदी में निस्तारित किया जाता है।
4. उक्त MPS पर 110 के०वी०ए० क्षमता का विद्युत कनेक्शन प्राप्त है। वैकल्पिक विद्युत आपूर्ति हेतु 01 नग 125 के०वी०ए० क्षमता का डी०जी० सेट ध्वनि अवरोधक व्यवस्था सहित स्थापित है।
5. एस०टी०पी० के संचालन हेतु विद्युत विभाग से 175 के०वी०ए० का विद्युत कनेक्शन प्राप्त है। एस०टी०पी० के लिए वैकल्पिक विद्युत आपूर्ति हेतु 01 नग 250 के०वी०ए० क्षमता का डी०जी० सेट ध्वनि अवरोधक व्यवस्था सहित स्थापित है।
6. निरीक्षण के समय एस०टी०पी० की समस्त इकाईयों संचालित पाई गई। पूर्व में अधोहस्ताक्षरी द्वारा दिनांक-29.04.2026 को निरीक्षण के समय एस०टी०पी० के इनलेट एवं आउटलेट से जल नमूना एकत्र कर कार्यालय की क्षेत्रीय प्रयोगशाला में विश्लेषण हेतु जमा करा दिया गया है। विश्लेषण आख्या संलग्न है। प्राप्त विश्लेषण आख्या के अनुसार प्रचालक मानको के अनुरूप पाए गए हैं (छायाप्रति संलग्न)।
7. उक्त एस०टी०पी० को राज्य बोर्ड के ऑनलाईन संदर्भ संख्या-237481/UPPCB/Raebareli (UPPCBRO)/CTO/both/SULTANPUR/2025 के द्वारा दिनांक-31.12.2025 तक की अवधि हेतु सशर्त सहमति (जल/वायु) प्रदान की गई थी।
8. वर्तमान में एस०टी०पी० को राज्य बोर्ड के ऑनलाईन संदर्भ संख्या-259072/UPPCB/Raebareli (UPPCBRO)/CTO/both/SULTANPUR/2026 दिनांक-18.03.2026 के द्वारा दिनांक-31.12.2026 तक की अवधि हेतु सशर्त सहमति (जल/वायु) प्रदान की गई है।
9. एस०टी०पी० का संचालन दिनांक-01.01.2025 से दिनांक-17.03.2026 तक राज्य बोर्ड से सहमति (जल/वायु) प्राप्त किए बिना संचालित पाये जाने के दृष्टिगत एस०टी०पी० संचालनकर्ता श्री प्रवीण अग्रवाल (मैनेजिंग डायरेक्टर) मै० अग्रवाल बिल्डटेक इण्डिया, 108, वर्धमान प्रीमियम मॉल, दीपाली, पीतमपुरा, दिल्ली के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 (यथासंशोधित) के

SA.

18/5/26

प्राविधानों के अन्तर्गत अभियोजनात्मक कार्यवाही किए जाने की संस्तुति सहित निरीक्षण आख्या इस कार्यालय के पत्र सं०-37/एनओसी-1573(1)/2026-27 दिनांक-08.04.2026 के माध्यम से बोर्ड मुख्यालय, लखनऊ को प्रेषित की गई है (छायाप्रति संलग्ने)।

10. गभडिया नाला पर स्थापित MPS (Main Pumping Station) द्वारा पाईप लाईन के माध्यम से एस0टी0पी0 के इनलेट पर उत्प्रवाह लाया जाता है। MPS (Main Pumping Station) के पास निर्मित wear wall के बगल में गभडिया नाले पर मिट्टी भरी बोरियों का अस्थायी बांध बनाया गया है, जिस कारण उक्त स्थाई बांध से अशोधित उत्प्रवाह का रिसाव गभडिया नाले में होता है, जो अन्ततः गभडिया नाले के माध्यम से गोमती नदी में निस्तारित होता है। उक्त वर्णित स्थल का अक्षांश-26.281881, देशान्तर-82.057221 हैं।
11. निरीक्षण के समय लिए गए फोटोग्राफ्स निम्नवत् हैं:-

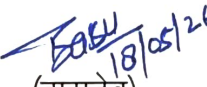



ESR  
S.A.

18/5/26


12. पूर्व में इस कार्यालय के पत्र संख्या-526/एनओसी-1573/एस/2025-26 दिनांक-18.12.2025 के द्वारा अधिशाषी अभियन्ता, उ०प्र० जल निगम (ग्रामीण) विनोवापुरी, निकट वर्मा उपवन, सुलतानपुर को पम्पिंग स्टेशन में लिए जा रहे उत्प्रवाह हेतु नालें में पर्याप्त ऊँचाई का पक्का बांध (वियर वाल) अविलम्ब निर्माण किए जाने तथा सहमति (जल/वायु) नवीनीकरण हेतु ऑनलाईन आवेदन किए जाने हेतु निर्देशित किया गया है।
13. अधिशाषी अभियन्ता, उ०प्र० जल निगम (ग्रामीण) विनोवापुरी, निकट वर्मा उपवन, सुलतानपुर के पत्र संख्या-626/डब्ल्यू-17/19 दिनांक-17.02.2026 के द्वारा अवगत कराया गया कि गभडिया नाला पर पक्का बांध हेतु प्राक्कलन खण्ड कार्यालय के पत्रांक 482/डब्ल्यू-17/10 दिनांक-07.02.2026 द्वारा मुख्य अभियन्ता (गंगा), उ०प्र० जल निगम (ग्रामीण), लखनऊ को प्रेषित किया गया है।
14. निरीक्षण दिनांक-29.04.2026 के समय गभडिया नाले पर पक्का बांध का निर्माण कार्य होता नहीं पाया गया।
15. एस०टी०पी० के आउटलेट पर OCEMS व्यवस्था स्थापित है, जो कि CPCB/SPCB के सर्वर से कनेक्ट नहीं पाया गया। पूर्व में इस कार्यालय के पत्र सं०-849/एनओसी-1573/एस/2025-26 दिनांक-24.03.2026 के द्वारा OCEMS को CPCB/SPCB के सर्वर से कनेक्ट किए जाने तथा PTZ कैमरा की स्थापना कर CPCB/SPCB के सर्वर से कनेक्ट किए जाने हेतु निर्देशित किया गया है। (छायाप्रति संलग्न)।
16. इस कार्यालय के पत्र संख्या-146/NOC-1573(I)/S/2026-27 दिनांक-07.05.2026 के द्वारा अधिशाषी अभियन्ता, उ०प्र० जल निगम (ग्रामीण) विनोवापुरी, निकट वर्मा उपवन, सुलतानपुर को गभडिया नाले पर पर्याप्त ऊँचाई का पक्का बांध का निर्माण कार्य कराते हुए कृत कार्यवाही सम्बन्धी आख्या प्रेषित किए जाने हेतु निर्देशित किया गया है (छायाप्रति संलग्न)।
17. इस कार्यालय के पत्र संख्या-147/NOC-1573(I)/S/2026-27 दिनांक-07.05.2026 के माध्यम से अधिशाषी अभियन्ता, उ०प्र० जल निगम (ग्रामीण) विनोवापुरी, निकट वर्मा उपवन, सुलतानपुर को पुनः जनपद-सुलतानपुर स्थापित तीनों एस०टी०पी० (2MLD, 5MLD, 10MLD) के आउटलेट पैन-टिल्ट-जूम (PTZ Camera) स्थापित किए जाने एवं CPCB/SPCB के सर्वर से कनेक्ट किए जाने तथा STP के आउटलेट पर स्थापित ऑनलाईन कन्टीन्यूअस इफ्लुएण्ट मॉनिटरिंग सिस्टम (OCEMS) भी CPCB/SPCB के सर्वर से कनेक्ट कराये जाने हेतु निर्देशित किया गया (छायाप्रति संलग्न)।
18. अधिशाषी अभियन्ता, उ०प्र० जल निगम (ग्रामीण) विनोवापुरी, निकट वर्मा उपवन, सुलतानपुर के पत्र संख्या-2004/W-17/41 दिनांक-13.05.2026 के माध्यम से अवगत कराया गया है कि गभडिया नाले पर पक्का बांध के निर्माण कार्य मैसर्स ई०आई०ई०पी०एल०-ए०बी०आई० जेवी०, नई दिल्ली द्वारा प्रारम्भ कर दिया गया है तथा पक्के नाले का निर्माण कार्य 01 माह में पूर्ण कर लिया जायेगा, जिससे कोई भी अशोधित उत्प्रवाह का रिसाव गोमती नदी में न हो (छायाप्रति संलग्न)।
19. अधिशाषी अभियन्ता, उ०प्र० जल निगम (ग्रामीण) विनोवापुरी, निकट वर्मा उपवन, सुलतानपुर के पत्र संख्या-2005/W-17/41 दिनांक-13.05.2026 के माध्यम से अवगत कराया गया है कि एस०टी०पी० (2MLD, 5MLD, 10MLD) के आउटलेट पर पैन-टिल्ट-जूम (PTZ Camera) स्थापित किए जा चुके हैं तथा OCEMS को CPCB/SPCB के सर्वर से कनेक्ट किए जाने की कार्य 10 दिवस में पूर्ण कर ली जायेगी।
20. निरीक्षण के समय STP पैन-टिल्ट-जूम (PTZ Camera) स्थापित पाया गया।

उपरोक्तानुसार निरीक्षण आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।

  
(बासुदेव)  
वैज्ञानिक सहायक

  
(दीपक मेहरा)  
सहायक पर्यावरण अभियन्ता

क्षेत्रीय अधिकारी,

  
18/05/2026



## REGIONAL LABORATORY, U.P. POLLUTION CONTROL BOARD

Address: C-Block, Indira Nagar, Awasth Colony, Raebareilly-229001, U.P.

Phone:0535-2973034

### TEST REPORT: WASTE WATER LABORATORY

S. No. UPPCB/RL/RBL/WW/87/2026

Dt. of compilation of test report: 04/05/2026

Dt./period of testing: 30/04/2026 to 04/05/2026

1. इन्डस्ट्री/एस.टी.पी. का नाम एवं पता / Name and Address of Industry/S.T.P.: M/S 05 MLD STP, Palhipur, Sultanpur
2. नमूने का प्रकार (ग्रेब/कम्पोजिट/इन्टिग्रेटेड)/Type of Sample (Grab/Composite/Integrated): Grab
3. नमूना एकत्रण स्थल/Sampling Point: Inlet of 05 MLD STP
4. नमूने एकत्र करने वाले व्यक्ति का विवरण/Sample Collected by: Mr. Deepak Mehra, A.E.E., Mr. Basudev, S.A.
5. एकत्रित नमूने का रंग एवं गंध/Colour & Odour: Blackish & Foul
6. एकत्रित नमूने की मात्रा एवं पैकिंग/Quantity & Packing (Plastic Jerican/Any Other): 02 Liter Plastic Jerican & 125 ml Glass Bottle
7. नमूने एकत्रण की तिथि/Date of Sample Collection: 29/04/2025
8. नमूना एकत्रण प्रक्रिया/Sampling Plan SOP: UPPCB/RBL/SOP/PR/7.3/23
9. नमूना एकत्रण के समय पर्यावरणीय स्थिति/Environmental Conditions During Sampling: Temp: 38°C Weather: Clear Humidity%Rh: 80
10. विश्लेषण हेतु आवेदनकर्ता/Analysis indented by: Regional Office, UPPCB, Raebareilly
11. प्रयोगशाला में नमूना प्राप्ति की तिथि/Date of Sample receipt in Laboratory: 29/04/2026
12. विश्लेषण विधि/Method of analysis .... APHA, AWWA, WEF, 24<sup>th</sup> Edition, 2023, IS 3025(Part-44): For BOD

पैरामीटर / Parameter	इकाई /Unit	Results नमूनों का कोड नं०/एकत्रण स्थल Code No./Sampling Point Inlet of STP	Standard	Detection Range
पी. एच./pH, 4500 H <sup>+</sup> B Electrometric Method @ 25±2°C	-	7.76	-	02-12
सस्पेंडेड सॉलिड/Suspended Solids, 2540 D Total Suspended Solids dried at 103-105°C	मिग्रा/ली. / mg/l	84.0	-	10-20000 mg/l
बी.ओ.डी BOD, 3 day 27°C IS 3025 (Part 44): 1993 Bio chemical Oxygen Demand	मिग्रा/ली. / mg/l	48.0	-	10- 50000 mg/l
सी.ओ.डी /COD, 5220 B Open Reflux Method	मिग्रा/ली. / mg/l	160.00	-	10-50000 mg/l
टोटल कॉलिफॉर्म /Total Coliform 9221 C Estimation of Bacterial Density, MTF Technique	एम.पी.एन. /100 मी.लि./MPN/100 ml	230000	-	1.0 -50000 mg/l
फीकल कॉलिफॉर्म /Faecal Coliform 9221 C Estimation of Bacterial Density MTF Technique	एम.पी.एन. /100 मी.लि./MPN/100 ml	79000	-	<1.8 ->1600 MPN/100 ml

Abbreviation:- NA-Not Applicable, APHA- American Public Health Association, IS- Indian Standard, STP- Sewage Treatment Plant, NS- Not Standardised

- Reference: (1) General Standards for Discharge of Environmental Pollutants are as per Part - A : Effluents (Schedule - VI) The Environment (Protection) Rules, 1986 as amended dated 13 Oct 2017 Source: <http://cpcb.nic.in/GeneralStandards.pdf> ;
- (2) Besides these standards, refer EPA standards for specific industry Source : [cpcb.nic.in/Industry\\_Specific\\_Standards.php](http://cpcb.nic.in/Industry_Specific_Standards.php)
- (3) Standard According to the Order dated 30.04.2019 passed by Hon. NGT O.A. No- 1069/2018

द्वारा संकलित/Prepared by..... *Chhaya Verma* CHHAYA.VERMA, JRF

अधिकृत हस्ताक्षरकर्ता/ Authorised Signatory *Asst* .....

Scientific Assistant

*Asst*  
29/05/2026  
Ajay Kumar  
(Regional Officer)

Note: 1. The results in the Test Report relate only to the items tested.

2. The report shall not be reproduced-except in full, without the written permission of laboratory.

3. The test report pertains to the sample as received in Lab.

\*\*\*\*\*End of Report\*\*\*\*\*

## REGIONAL LABORATORY, U.P. POLLUTION CONTROL BOARD

Address: C-Block, Indira Nagar, Awasth Vikash Colony, Raebareilly-229001, U.P.

Phone:0535-2973034



## TEST REPORT: WASTE WATER LABORATORY

S. No. UPPCB/RL/RBL/WW/87/2026

Dt. of compilation of test report: 04/05/2026

Dt./period of testing: 30/04/2026 to 04/05/2026

1. इन्डस्ट्री/एस.टी.पी. का नाम एवं पता / Name and Address of Industry/S.T.P.:M/S 05 MLD STP, Palhipur, Sultanpur
2. नमूने का प्रकार (ग्रेब/कम्पोजिट/इन्टिग्रेटेड)/ Type of Sample (Grab/Composite/Integrated):Grab
3. नमूना एकत्रण स्थल/Sampling Point: Outlet of 05 MLD STP
4. नमूने एकत्र करने वाले व्यक्ति का विवरण/Sample Collected by: Mr. Deepak Mehra, A.E.E. , Mr. Basudev, S.A.
5. एकत्रित नमूने का रंग एवं गंध/ Colour & Odour : Blackish & Foul
6. एकत्रित नमूने की मात्रा एवं पैकिंग/ Quantity & Packing (Plastic Jerican/Any Other): 02 Liter Plastic Jerican & 125 ml Glass Bottle
7. नमूने एकत्रण की तिथि/ Date of Sample Collection: 29/04/2025
8. नमूना एकत्रण प्रक्रिया/Sampling Plan SOP: UPPCB/RBL/SOP/PR/7.3/23
9. नमूना एकत्रण के समय पर्यावरणीय स्थिति/Environmental Conditions During Sampling: Temp: 38°C Weather: Clear Humidity%Rh: 80
10. विश्लेषण हेतु आवेदनकर्ता/ Analysis indented by : Regional Office, UPPCB, Raebareilly
11. प्रयोगशाला में नमूना प्राप्ति की तिथि/ Date of Sample receipt in Laboratory : 29/04/2026
12. विश्लेषण विधि/ Method of analysis .... APHA, AWWA, WEF, 24<sup>th</sup> Edition, 2023, IS 3025(Part-44) : For BOD

पैरामीटर / Parameter	इकाई /Unit	Results नमूनों का कोड नं०/एकत्रण स्थल Code No./Sampling Point Outlet of STP	Standard	Detection Range
पी. एच./pH, 4500 H <sup>+</sup> B Electrometric Method @ 25±2°C	-	7.90	5.5-9.0	02-12
सस्पेंडेड सॉलिड/Suspended Solids, 2540 D Total Suspended Solids dried at 103-105°C	मिग्रा./ली. / mg/l	40.0	50.0	10-20000 mg/l
बी.ओ.डी BOD, 3 day 27°C IS 3025 ( Part 44): 1993 Bio chemical Oxygen Demand	मिग्रा./ली. / mg/l	26.0	30.0	10- 50000 mg/l
सी.ओ.डी /COD, 5220 B Open Reflux Method	मिग्रा./ली. / mg/l	78.40	150.0	10-50000 mg/l
टोटल कॉलिफॉर्म /Total Coliform 9221 C Estimation of Bacterial Density, MTF Technique	एम.पी.एन. /100 मी.लि./MPN/100 ml	1300	-	1.0 -50000 mg/l
फीकल कॉलिफॉर्म /Faecal Coliform 9221 C Estimation of Bacterial Density MTF Technique	एम.पी.एन. /100 मी.लि./MPN/100 ml	940	Desirable 1000 Permissible 10000	<1.8 - >1600 MPN/100 ml

Abbreviation:- NA-Not Applicable, APHA- American Public Health Association, IS- Indian Standard, STP- Sewage Treatment Plant, NS- Not Standardised

Reference: (1) General Standards for Discharge of Environmental Pollutants are as per Part -A : Effluents (Schedule - VI) The Environment (Protection) Rules, 1986 as amended dated 13 Oct 2017 Source: <http://cpcb.nic.in/GeneralStandards.pdf> ;


(2) Besides these standards, refer EPA standards for specific industry Source : [cpcb.nic.in/Industry\\_Specific\\_Standards.php](http://cpcb.nic.in/Industry_Specific_Standards.php)

(3) Standard According to the Order dated 30.04.2019 passed by Hon. NGT O.A. No- 1069/2018

द्वारा संकनित/Prepared by.....  
Chhaya Verma  
CHHAYA.VERMA, JRF

अधिकृत हस्ताक्षरकर्ता/ Authorised Signatory .....

Scientific Assistant

  
04/05/2026  
Ajay Kumar  
(Regional Officer)

Note: 1. The results in the Test Report relate only to the items tested.

2. The report shall not be reproduced-except in full, without the written permission of laboratory.

3. The test report pertains to the sample as received in Lab.

\*\*\*\*\*End of Report\*\*\*\*\*



**Uttar Pradesh Pollution Control Board**  
 Building, No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow  
 Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.in, Website: www.uppcb.com



**Category : BLUE**

**Application Id : 35219791**

**259072/UPPCB/Raebareli(UPPCBRO)/CTO/both/SULTANPUR/2026**

**Date: 18/03/2026**

To,

**AGGARWAL BUILTEC INDIA**

**5 MLD STP Village Palhipur , Dist. Sultanpur , U.P. Pin Cod - 227808,SULTANPUR,227808**

**Reference Application No: 35219791 Dated: 2026-02-20**

**Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Fresh) under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981 notified under 'Environment (Protection) Act, 1986' as applicable (to be referred hereinafter as Water Act and Air Act respectively) for operation of Sewage Treatment Plant (STP).**

### CONDITIONS OF CONSENT

With reference to the application No **35219791** and declaration submitted by the STP operating agency, fresh/renewal CCA is hereby granted to **AGGARWAL BUILTEC INDIA** located at **5 MLD STP Village Palhipur , Dist. Sultanpur , U.P. Pin Cod - 227808,SULTANPUR,227808**. subject to the provisions of **Water Act and Air Act** and the orders that may be made further and subject to following terms and conditions: -

1. This CCA is granted for the period upto 31/12/2026 from the date of issuance of this letter, under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974.

2. This CCA is granted for the period upto 31/12/2026 from the date of issuance of this letter, under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981.

#### 3. Details of installed STP

Capacity MLD/ KLD	Area of city/ Municipal zone to be covered	Mode of receiving raw sewage	Level of treatment	Treatment Technology used	Electricity consumption at full load (kW/h)	Status of sewerage network in area to be covered
05 MLD	Vill. Palhipur , Tehsil- Sadar, Sultanpur	MPS		SBR	140	Catchment of Gabhadiya Nala

4. The quantity of maximum daily treated sewage discharge should not be more than the following:

Description	Declaration	Permitted	Point of discharge
05 MLD	05 MLD	05 MLD	Gomti River

#### 5. Details of Sewerage infrastructure

a. Details of pumping station

233

Sr. No.	Location of pumping station	Geographical Co-ordinate	Catchment area	Design capacity (KLD)
1	Vill.Palhipur, Tehsil.Sadar, Sultanpur	26.281761, 82.057100	Gomti River	208.33 m3/hr

b. Details of STP

Sr. No.	Name of unit	Installed nos.	Capacity
1	05 MLD	01	05 MLD

6. Water conservation:

a) Fresh water consumption:

i. Water conservation:

ii. Categorization of existing groundwater area: Safe/ Semi critical /Critical// Over-Exploited/ Saline

iii. Source of fresh water: Borewell/supply water

iv. Status of NOC from CGWA/SGWB: Applied/granted

v. Validity of NOC 31/12/2026

vi. Permitted withdrawal capacity (KLD)

b. Sewage treatment and disposal

The designed parameters of the STP are as provided below and the operating agency shall treat the sewage in such a way that this should be in conformity with the applicable norms for treated sewage.

Sr. No.	Parameters	STP Designed parameters		Treatment efficiency	Treated Sewage Discharge Standard
		Inlet	Outlet		
1	pH	7.0 to 7.73	5.5 to 8.5		As per applicable norms
2	BOD (mg/l)	200	10.0		As per applicable norms
3	COD (mg/l)	400	50.0		As per applicable norms
4	TSS (mg/l)	500	10.0		As per applicable norms
5	TKN (mg/l)	45.0	10.0		As per applicable norms
6	TP (mg/l)	7.1	2.0		As per applicable norms
7	TC (MPN/100 ml)	10000000			As per applicable norms

8	FC (MPN/100 ml)	1000000	234 100		As per applicable norms
---	-----------------	---------	------------	--	-------------------------

- i. STP operating agency shall ensure minimum level of MLSS and Dissolved oxygen in aeration tank as 2500-5500 mg/l and 2 ppm, respectively.
- ii. STP operating agency shall ensure proper recirculation of return sludge to maintain the desired MLSS level in aeration tank.
- iii. STP operating agency shall install sealed and calibrated flow meter at inlet and outlet of STP.
- iv. STP operating agency shall explore the possibility of maximum recycling of treated used water.
- v. Operational parameters such as sludge volume index, sludge retention time, dissolved oxygen, MLSS/MLVSS, residual chlorine etc. shall be regularly monitored for optimization of STP operation. Operational parameters shall be maintained as per the design of the plant.

### 7. Disinfection of treated sewage

- i. STP operating agency shall install the disinfection system of adequate design capacity to limit the TC/FC count within norms.
- ii. STP operating agency shall ensure the following treated sewage quality parameters for effective disinfection as per disinfection technology:

Disinfection technology	Predisinfection system	Predisinfection Effluent Quality			
		BOD (mg/l)	TSS (mg/l)	Turbidity (NTU)	Other
Chlorination	No requirement but prefer at least primary treatment	<15-20	<15-20	<5-10	Ammonia concentration must be assessed.
Ozone	Usually requires secondary treatment with nitrification	<15-15	<10-15	<5	Ammonia concentration < 1 mg/l as NH <sub>3</sub> -N may be required to reduce initial ozone demand if effluent has high pH
UV Irradiation	Require tertiary treatment with filtration or membrane	<15-15	<5-10	<5	Water quality parameters required; i <sub>0</sub> <sup>1</sup> / <sub>2</sub> UV transmittance >50-70% or UV absorbance <0.15-0.3 cm <sup>-1</sup> i <sub>0</sub> <sup>1</sup> / <sub>2</sub> Hardness <140 mg/l as CaCO <sub>3</sub> i <sub>0</sub> <sup>1</sup> / <sub>2</sub> Iron <0.1 mg/l as Fe and i <sub>0</sub> <sup>1</sup> / <sub>2</sub> Hydrogenic sulphide <0.2 mg/l as H <sub>2</sub> S

- iii. Residual chlorine at outlet of STP shall be under 0.5 ppm.
  - iv. STP operating agency shall ensure the use of high-grade disinfection-chemical only.
  - v. STP operating agency shall ensure optimization of disinfection system with feed flow condition
8. Sludge management and disposal
- i. STP operating agency shall ensure periodic removal of waste sludge to maintain the desired MLSS level in aeration tank for smooth operational of STP.
  - ii. STP operating agency shall ensure the generated sludge shall be dewatered properly.
  - iii. Dewatered sludge shall be stored in confined space before disposal.
  - iv. Dried sludge shall be disposed off in a scientific manner.

**Condition Under Air Act & Noise Control: -**

235

1. In case of use of DG as emergency power source, applicant shall use following fuel and install a comprehensive pollution control system consisting of control equipment as is required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards: -

Sr. No.	Stack attached with	Stack height (Mt)	Type of Fuel	Fuel Quantity	Emission Control Equipment	Emission standards not to exceed
1	250 KVA	3.5	Diesel	0.230 KLD	Acoustic enclosure	As per norms

2. Noise from the D.G set, air compressors and other sources (s) should be controlled by providing an acoustic enclosure as is required for meeting and ambient noise standards for night and day time as prescribed for respective areas/zones (industrial, Commercial, Residential, Silence) which are as follows: -

Standards for noise level in db (A) leq							
Industrial Area		Commercial Area		Residential Area		Silence Zone	
Day time	Night time	Day time	Night time	Day time	Night time	Day time	Night time
75	70	65	55	55	45	50	40

3. In case of facility available for biogas generation and storage in the STP premises, the biogas hence generated shall be used for energy requirements in STP premises for gas burner/dual fuel power generator,

**Specific Conditions:**

- The STP shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended & all other applicable rules notified under E.P. Act 1986 & rulings of Hon'ble courts time to time.
- The responsible agency for the Operation and maintenance of the STP will ensure the continuous and uninterrupted data supply from the OCEMS to the CPCB/SPCB server and shall maintain strict supervision on fluctuations in operating parameters.
- Logbook shall be maintained for all the flowmeters, machines, motor operations and sludge generation, power consumption, chemical usage etc. as well as disposal of waste.
- In case of non-operation of STP due to any reason, immediate information shall be provided to the SPCB/Regional Officer and a report shall be submitted by the operator in this regard.
- The treated sewage shall be recycled/reused for different purposes such as Building construction projects, sprinkling for dust separation, irrigation and horticulture etc., as much as possible and rest treated sewage shall be discharged as per standards in such manner that no water logging takes place. Network plan for utilization of treated sewage shall be submitted within 03 months.
- Compliance of Notification no. 2458 dated 7-10-2016 of Ministry of Water Resource River Development and Ganga Rejuvenation, Govt. of India shall be ensured.

7. Environmental Laboratory shall be setup in STP premises for minimum requisite parameters like pH, DO, TSS, BOD, COD, MLSS etc. and maintained with trained staff for analysis of treated and untreated sewage and maintain its record. Analysis report shall be submitted regularly to the Board.
8. Compliance of relevant provisions of Environmental Laws shall be ensured.
9. The responsible agency for the Operation and maintenance of the STP shall submit the point wise compliance report of the previous CTO/ CTE issued by the Board and the audited balance sheet for the current year within a month.
10. The responsible agency for the Operation of STP shall ensure proper operation and maintenance of the STP.
11. The STP should be operated in such a way so that there is no adverse impact on public and environment.
12. The responsible agency for the Operation and maintenance of the STP shall develop proper green belt and rain water harvesting system as per guidelines. For green belt at least 8 feet height plants should be planted which shall be properly protected as proper irrigation and maneuvering arrangements shall be made. For the development of the green belt the guidelines issued by SPCB/Government time to time shall be complied.
13. The responsible agency for the Operation and maintenance of the STP shall submit quarterly monitoring reports of treated sewage from a NABL certified / approved laboratory under E.P. Act 1986.
14. The STP shall abide by orders/directions issued by Hon'ble Supreme Court Hon'ble High Court, Hon'ble National Green Tribunal, Central Pollution Control Board and State Pollution Control Board for protection and safe guard of environment from time to time.

#### **Additional Conditions:-**

Based on observations made in the inspection report, conditional Consent to Operate is being issued to M/s AGGARWAL BUILTEC INDIA, 5 MLD STP Village Palhipur, Dist. Sultanpur, U.P. Pin Cod-227808, with the following special conditions: -

- 1- This consent is valid for Sewage Treatment Plant capacity of 05 MLD STP at Village Palhipur , Dist.Sultanpur, U.P. Pin Cod-227808
- 2- This consent is valid for the current products and capacity. In Case of any change in process, capacity enhancement, address change etc. No Objection Certificate shall be obtained from the Board.
- 3- The unit shall maintain the STP (capacity of 5 MLD) in such a manner so that it can achieve the stranded specified in the direction/notification issued by Hon'ble NGT/ Ministry of Environment and Forest and Climate change.
- 4- The Order issued by Hon'ble Courts/Hon'ble NGT, MoEF & CC, Central Pollution Control Board, U.P. Pollution Control Board, shall be complied with.
- 5- The unit shall submit the latest copy of Audited Balance Sheet/C.A. Certificate (Fixed Assets+ Current Assets - Current Liabilities) so that the Consent fee payable by the industry may be verified.
- 6- The unit shall ensure to install PTZ webcam on the aeration tanks and at the final outlet of STP provide its link to UPPCB and CPCB server.
- 7- OCEMS should be connected to the CPCB/UPPCB server by STP.
- 8- The unit shall ensure submit the analysis report of STP outlet treated effluent from NABL accredited laboratory within a month in the Board.
- 9- The unit shall ensure to operate continuous STP, so that at any circumstances not affected any river/drain from untreated effluent.
- 10- The unit shall ensure for control of unpleasant odor spray the chemicals nearby the unit premises.
- 11- The unit shall ensure generation of sludge from sludge drying beds used in gardening.
- 12- Stack heights of all the DG sets should be kept as per the prescribed norms under E.P. Act, 1986 and all the DG sets shall be in acoustic enclosure.

13- The unit shall comply with the provisions of, Environment (Protection) Act 1986, Water (Prevention and Control of Pollution) Act, 1974 as amended, Air (Prevention and Control of Pollution) Act, 1981 as amended, Plastic Waste Management Rules 2016, E- Waste (Management) Rules 2016, Solid Waste Management Rules 2016 & Hazardous and other Waste (Management and Transboundary Movement) Rules 2016 (Whichever is applicable).

14- Air monitoring of DG sets conducted by any NABL accredited lab should be submitted quarterly.

15- Exhaust stack of 250 KVA DG set should be 3.5 meter high above roof top and for control noise acoustic enclosure should be installed. DG set should be operated only in absence of electricity supply.

16- Balance consent fee will be payable if found so.

17- The Board has rights to revoke the issued consent if Unit found in noncompliance of the conditions during sudden inspections.

18- If closure order is issued by CPCB or UPPCB against any defaulting unit, then CTO issued earlier will remain suspended during the closure period and after ensuring the compliance and after revocation of closure order, the CTO will automatically be effective from the date of issuance of closure order revocation, with additional conditions mentioned in the closure revocation order.

19- STP shall abide by directions given by Hon'ble Courts, Central Pollution Control Board and UPPCB for protection and safeguard of environment from time to time.

20- This consent is valid only for products and quantity mentioned above. STP shall obtain prior approval before making any modification in product/process /fuel / plant machinery failing which consent would be deemed void.

21- In case of closure directions under section-5 of E(P) Act, 1986 issued by CPCB, this consent will be automatically suspended during the closure period and will be automatically reinstated with specific conditions as per CPCB revocation orders.

22- If the CPCB or UPPCB issues the Closure order against the STP this consent order stands automatically suspended for that period.

23- The STP shall abide by orders/directions issued by Hon'ble Supreme Court Hon'ble High Court, Hon'ble National Green Tribunal, Central Pollution Control Board and U.P. Pollution Control Board for protection and safeguard of environment from time to time.

24- The STP shall comply with various provisions of Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986 and the various orders issued by the MOEF&CC, CPCB and SPCB in time to time.

Ajay  
Kumar

Digitally signed by  
Ajay Kumar  
Date: 2026.03.18  
16:11:06 +05'30'  
Regional Officer

Copy to:

Chief Environment Officer (5), UP, Pollution Control Board, TC-12V, Vibhuti Khand, Gomti Nagar,  
Lucknow.

Ajay  
Kumar

Digitally signed by  
Ajay Kumar  
Date: 2026.03.18  
16:11:38 +05'30'  
Regional Officer



क्षेत्रीय कार्यालय  
**उ०प्र० प्रदूषण नियंत्रण बोर्ड**  
 सी-ब्लाक, इन्दिरा नगर, आवास विकास कालोनी  
 रायबरेली-229001 (उ०प्र०)

पत्रांक-37/NOC-1573(D)/2026-27

दिनांक-08.04.2026

सेवा में,

मुख्य पर्यावरण अधिकारी (वृत्त-5),  
 उ०प्र० प्रदूषण नियंत्रण बोर्ड,  
 लखनऊ।


विषय-मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ० सं०-604/2025 नवल किषोर सिंह बनाम उ०प्र० राज्य व अन्य में पारित आदेश दिनांक-25.02.2026 के अनुपालन के सम्बन्ध में।

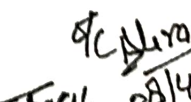
महोदय,

कृपया उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ० सं०-604/2025 नवल किषोर सिंह बनाम उ०प्र० राज्य व अन्य में पारित आदेश दिनांक-25.02.2026 का सन्दर्भ ग्रहण करने का कष्ट करें। उक्त के अनुपालन में ग्राम-पलहीपुर, तहसील-सदर जनपद-सुलतानपुर में स्थापित 05 एम०एल०डी० क्षमता एस०टी०पी० का निरीक्षण इस कार्यालय के प्राधिकृत अधिकारियों/कर्मचारियों द्वारा दिनांक-07.04.2026 को किया गया। निरीक्षण के समय एस०टी०पी० की समस्त इकाईयों संचालित पाई गई। एस०टी०पी० के संचालन हेतु पूर्व में राज्य बोर्ड के ऑनलाईन संदर्भ संख्या-237481/UPPCB/Raebareli (UPPCBRO)/CTO/both/SULTANPUR/2025 दिनांक-16.05.2026 के माध्यम से दिनांक-31.12.2025 तक की अवधि हेतु सशर्त सहमति (जल/वायु) प्रदान की गई थी। एस०टी०पी० के आनलाईन सहमति (जल/वायु) आवेदन दिनांक-20.02.2026 के क्रम में राज्य बोर्ड के पत्र संख्या-259072/UPPCB/Raebareli(UPPCBRO)/CTO/both/Sultanpur/2026 दिनांक-18.03.2026 के माध्यम से दिनांक-31.12.2026 तक की अवधि हेतु सशर्त सहमति (जल/वायु) निर्गत किया गया है।

उक्त तथ्यों से स्पष्ट है कि एस०टी०पी० का संचालन दिनांक-01.01.2025 से दिनांक-17.03.2026 तक राज्य बोर्ड से सहमति (जल/वायु) प्राप्त किए बिना संचालित पाये जाने के दृष्टिगत एस०टी०पी० संचालनकर्ता के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 (यथासंशोधित) के प्राविधानों के अन्तर्गत अभियोजनात्मक कार्यवाही किए जाने की संस्तुति सहित निरीक्षण आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित है।

भवदीय

  
 (अजय कुमार)  
 क्षेत्रीय अधिकारी

  
 08/04/26  
 S.A.  
 AEE

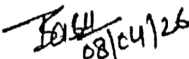
मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ० सं०-604/2025 नवल किषोर सिंह बनाम उ०प्र० राज्य व अन्य में पारित आदेश दिनांक-25.02.2026 के अनुपालन में ग्राम-पलहीपुर, तहसील-सदर जनपद-सुलतानपुर में स्थापित 05 एम०एल०डी० क्षमता एस०टी०पी० (अक्षांश-26.282655, देशान्तर-82.051528) की निरीक्षण आख्या:-

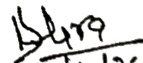
उक्त एस०टी०पी० का निरीक्षण अधोहस्ताक्षरकर्ताओं द्वारा दिनांक-07.04.2026 को किया गया। निरीक्षण के समय उ०प्र० जल निगम (ग्रामीण), सुलतानपुर द्वारा निर्माण एवं रख-रखाव हेतु अधिकृत कार्यदायी संस्था मै० अग्रवाल बिल्डटेक इण्डिया प्रा०लि० के प्लाण्ट ऑपरेटर श्री रचित मिश्रा उपस्थित थे, निरीक्षण आख्या निम्नवत् है:-

1. शहर सुलतानपुर के जल-मल के शुद्धिकरण हेतु ग्राम पलहीपुर, तहसील सदर, जिला-सुलतानपुर में 05 एम०एल०डी० क्षमता का एस०टी०पी० की स्थापना की गई है। शहर सुलतानपुर का मल-जल गभडिया नाले के माध्यम से MPS (Main Pumping Station) तक लाया जाता है। MPS (Main Pumping Station) के द्वारा मल-जल को पाईप लाईन के माध्यम से एस०टी०पी० तक पहुँचाया जाता है।
2. एस०टी०पी० Sequencing Batch Reactor Technology (SBR) पर आधारित है। एस०टी०पी० की मुख्य इकाईयों निम्नवत् है:-
  - i. Receiving Chamber
  - ii. Coarse Screen Channel Manual-02
  - iii. Coarse Screen Channel Mechanical-01
  - iv. Raw Sewage Sump
  - v. Inlet Chamber
  - vi. Fine Screen Channel Manual-01
  - vii. Fine Screen Channel Mechanical-02
  - viii. Screen Effluent Chamber
  - ix. Mechanical Grit Chamber- 01
  - x. Manual Grit Chamber-01
  - xi. SBR Basin
  - xii. Chlorine Contact Tank
  - xiii. CCT Outlet Channel
  - xiv. Sludge Sump
  - xv. DWPE Dosing Tank
3. निरीक्षण के समय एस०टी०पी० की समस्त इकाईयों संचालित पाई गई।
4. गभडिया नाला पर स्थापित MPS (Main Pumping Station) द्वारा पाईप लाईन के माध्यम से एस०टी०पी० के इनलेट पर उत्प्रवाह लाया जाता है। MPS (Main Pumping Station) के पास निर्मित weir wall के बगल में गभडिया नाले पर मिट्टी भरी बोरियों का अस्थाई बांध बनाया गया है, जिस कारण उक्त स्थाई बांध से अशोधित उत्प्रवाह का रिसाव गभडिया नाले में होता है, जो अन्ततः गभडिया नाले के माध्यम से गोमती नदी में निस्तारित होता है। उक्त वर्णित स्थल का अक्षांश-26.281881, देशान्तर-82.057221 हैं।
5. पूर्व में इस कार्यालय के पत्र संख्या-526/एनओसी-1573/एस/2025-26 दिनांक 18.12.2025 के द्वारा अधिशाषी अभियन्ता, उ०प्र० जल निगम (ग्रामीण) विनोवापुरी, निकट वर्मा उपवन, सुलतानपुर को पम्पिंग स्टेशन में लिए जा रहे उत्प्रवाह हेतु नालें में पर्याप्त ऊँचाई का पक्का बांध (वियर वाल) अविलम्ब निर्माण किए जाने तथा सहमति (जल/वायु) नवीनीकरण हेतु ऑनलाईन आवेदन किए जाने हेतु निर्देशित किया गया है।
6. अधिशाषी अभियन्ता, उ०प्र० जल निगम (ग्रामीण) विनोवापुरी, निकट वर्मा उपवन, सुलतानपुर के पत्र संख्या-626/डब्ल्यू-17/19 दिनांक 17.02.2026 के द्वारा अवगत कराया गया कि गभडिया नाला पर पक्का बांध हेतु प्राक्कलन खण्ड कार्यालय के पत्रांक 482/डब्ल्यू-17/10 दिनांक 07.02.2026 द्वारा मुख्य अभियन्ता (गंगा), उ०प्र० जल निगम (ग्रामीण), लखनऊ को प्रेषित किया गया है।


7. उक्त MPS पर 110 के0वी0ए0 क्षमता का विद्युत कनेक्शन प्राप्त है। वैकल्पिक विद्युत आपूर्ति हेतु 01 नग 125 के0वी0ए0 क्षमता का डी0जी0 सेट ध्वनि अवरोधक व्यवस्था सहित स्थापित है।
8. एस0टी0पी0 से शुद्धिकृत उत्प्रवाह को गभडिया नाले के माध्यम से गोमती नदी में निस्तारित किया जाता है।
9. एस0टी0पी0 के लिए वैकल्पिक विद्युत आपूर्ति हेतु 01 नग 250 के0वी0ए0 क्षमता का डी0जी0 सेट ध्वनि अवरोधक व्यवस्था सहित स्थापित है।
10. एस0टी0पी0 के आउटलेट पर OCEMS व्यवस्था स्थापित है, जोकि CPCB/SPCB के सर्वर से कनेक्ट नहीं पाया गया। निरीक्षण के समय उपस्थित प्रतिनिधि को निर्देशित किया गया कि OCEMS को CPCB/SPCB के सर्वर से कनेक्ट कर इस कार्यालय को सूचित किया जाए।
11. निरीक्षण के समय एस0टी0पी0 पर PTZ कैमरा स्थापित नहीं पाया गया। एस0टी0पी0 पर PTZ कैमरा की स्थापना करते हुए राज्य बोर्ड व केन्द्रीय प्रदूषण नियन्त्रण बोर्ड के सर्वर से सम्बद्ध किए जाने तथा एस0टी0पी0 के आउटलेट पर स्थापित ऑनलाइन कन्टीन्यूअस इप्लुएण्ट मॉनिटरिंग सिस्टम (OCEMS) को भी राज्य प्रदूषण नियन्त्रण बोर्ड एवं केन्द्रीय प्रदूषण नियन्त्रण बोर्ड के सर्वर से सम्बद्ध कराये जाने हेतु इस कार्यालय के पत्र संख्या-849/NOC-1573/S/2025-26 दिनांक-24.03.2026 के माध्यम से पूर्व में निर्देशित किया जा चुका है।
12. एस0टी0पी0 के संचालन हेतु पूर्व में राज्य बोर्ड के ऑनलाईन संदर्भ संख्या-237481/UPPCB/Raebareli (UPPCBRO)/CTO/both/SULTANPUR/2025 दिनांक-16.05.2026 के माध्यम से दिनांक-31.12.2025 तक की अवधि हेतु सशर्त सहमति (जल/वायु) प्रदान की गई थी।
13. एस0टी0पी0 के आनलाईन सहमति (जल/वायु) आवेदन दिनांक-20.02.2026 के क्रम में राज्य बोर्ड के पत्र संख्या-259072/UPPCB/Raebareli(UPPCBRO)/CTO/both/Sultanpur/2026 दिनांक-18.03.2026 के माध्यम से दिनांक-31.12.2026 तक की अवधि हेतु सशर्त सहमति (जल/वायु) निर्गत किया गया है।

उक्त तथ्यों से स्पष्ट है कि एस0टी0पी0 का संचालन दिनांक-01.01.2025 से दिनांक-17.03.2026 तक राज्य बोर्ड से सहमति (जल/वायु) प्राप्त किए बिना संचालित पाये जाने के दृष्टिगत एस0टी0पी0 संचालनकर्ता श्री प्रवीण अग्रवाल (मैनेजिंग डायरेक्टर) (मो0नं0-9871249624) मैसर्स अग्रवाल बिलटेक इण्डिया, 108, वर्धमान प्रीमियम मॉल, दीपाली, पीतमपुरा, दिल्ली-110034 के विरुद्ध जल (प्रदूषण निवारण तथा नियन्त्रण) अधिनियम, 1974 (यथासंशोधित) के प्राविधानों के अन्तर्गत अभियोजनात्मक कार्यवाही किए जाने की संस्तुति सहित निरीक्षण आख्या बोर्ड मुख्यालय प्रेषित किये जाने हेतु आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।

  
08/04/26  
(बासुदेव)  
वैज्ञानिक सहायक

  
08/04/26  
(दीपक मेहरा)  
सहायक पर्यावरण अभियन्ता

क्षेत्रीय अधिकारी महोदय,

  
08/04/26



# उ०प्र० प्रदूषण नियंत्रण बोर्ड

सी-ब्लाक, इन्दिरा नगर, आवास विकास कालोनी  
रायबरेली-229001 (उ०प्र०)

पत्रांक-146/NO(-1573(I)/S/2026-27

दिनांक- 07/05/26  
ई-मेल/व्हाट्सएप

सेवा में,

अधिकाारी अभियन्ता,  
उ०प्र० जल निगम, (ग्रामीण),  
विनोवापुरी, निकट वर्मा उपवन,  
सुल्तानपुर।

**विषय-मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-604/2025 नवल किशोर सिंह बनाम उ०प्र० राज्य व अन्य में पारित आदेश दिनांक-25.02.2026 के अनुपालन के सम्बन्ध में।**

महोदय,

कृपया उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-604/2025 नवल किशोर सिंह बनाम उ०प्र० राज्य व अन्य में पारित आदेश दिनांक-25.02.2026 का सन्दर्भ ग्रहण करने का कष्ट करें। अवगत हों कि 5 MLD क्षमता के STP से सम्बन्धित प्रकरण मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में ओ०ए० संख्या-604/2025 नवल किशोर सिंह बनाम उ०प्र० राज्य व अन्य योजित है, जिसमें सुनवाई की अग्रिम तिथि दिनांक-21.05.2026 नियत है।

उक्त पारित आदेश दिनांक-25.02.2026 के अनुपालन में ग्राम-पलहीपुर, तह०-सदर, जनपद-सुल्तानपुर में स्थापित/संचालित 5 MLD क्षमता के STP का निरीक्षण इस कार्यालय द्वारा दिनांक-29.04.2026 को कराया गया। प्राप्त निरीक्षण आख्यानसार MPS (Main Pumping Station) के पास निर्मित weir wall के बगल में गभडिया नाले पर मिट्टी भरी बोरियों का अस्थाई बांध बनाया गया है, जिस कारण उक्त अस्थाई बांध से अशोधित उत्प्रवाह का रिसाव गभडिया नाले में होता है, जो अन्ततः गभडिया नाले के माध्यम से गोमती नदी में निस्तारित होता है। निरीक्षण के समय गभडिया नाले पर पक्का बांध का निर्माण होता नहीं पाया गया।

अतः मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-604/2025 नवल किशोर सिंह बनाम उ०प्र० राज्य व अन्य में पारित दिनांक-25.02.2026 की प्रति संलग्न करते हुए आपको निर्देशित किया जाता है कि गभडिया नाले पर पर्याप्त ऊँचाई का पक्का बांध का निर्माण कराते हुए आख्या पत्र प्राप्ति के 07 दिन के अन्दर इस कार्यालय तथा बोर्ड मुख्यालय, लखनऊ को प्रेषित किया जाना सुनिश्चित करें। अन्यथा की स्थिति में मा० अधिकरण द्वारा पारित किसी भी प्रतिकूल आदेश का समस्त उत्तरदायित्व आपका स्वयं का होगा।  
संलग्नक-उपरोक्तानुसार।

भवदीय

(अजय कुमार) 07/05/26  
क्षेत्रीय अधिकारी

**प्रतिलिपि-निम्नलिखित को सादर सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित।**

1. मुख्य पर्यावरण अधिकारी (वृत्त-5), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
2. मैसर्स अग्रवाल बिलटेक इण्डिया, 108 वर्धमान प्रीमियम मॉल, दीपाली, पीतमपुरा, दिल्ली-110034

क्षेत्रीय अधिकारी

07/05/26  
SA  
AEE



## कार्यालय अधिशासी अभियन्ता

खण्ड कार्यालय, उ०प्र० जल निगम (ग्रामीण)  
विनोवापुरी (लोलेपुर) निकट वर्मा, उपवन, सुल्तानपुर  
Email ID- upjnrsltanpur@upjn.co.in

पत्रांक : 2004 / 10-17 / 41

दिनांक : 13/05/2026

सेवा में,

क्षेत्रीय अधिकारी,  
उ०प्र० जल प्रदूषण,  
नियंत्रण बोर्ड, रायबरेली।

विषय:- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-604/2025 नवल किशोर सिंह बनाम उ०प्र० राज्य व अन्य में पारित आदेश दिनांक 25.02.2026 के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके पत्रांक 146/Noc-1573(I)/S/2026-27 दिनांक 07.05.2026 के संदर्भ में अवगत कराना है कि 05 एम०एल०डी० क्षमता के एस०टी०पी० के एम०पी०एस० के पास निर्मित वियर वॉल के बगल में गभड़िया नाले पर पक्का बांध के निर्माण का कार्य फर्म मेसर्स ई०आई०ई०पी०एल०-ए०बी०आई० जेवी, नई दिल्ली द्वारा प्रारम्भ करा दिया गया है तथा फर्म द्वारा अपने पत्रांक शून्य दिनांक 13.05.2026 (संलग्न) द्वारा अवगत कराया गया है कि पक्के नाले का निर्माण फर्म द्वारा एक माह में पूर्ण कर लिया जायेगा, जिससे कोई भी अशोधित उत्प्रवाह का रिसाव गोमती नदी में न हो।

संलग्नक:-उपरोक्तानुसार।

भवदीय

(वकार हुसैन)  
अधिशासी अभियन्ता

पृ०स० एवं दिनांक-उपरोक्तानुसार।

प्रतिलिपि:-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित-

1. मुख्य अभियन्ता (गंगा), उ०प्र० जल निगम (ग्रामीण), लखनऊ।
2. मुख्य अभियन्ता (ल०क्षेत्र), उ०प्र० जल निगम (ग्रामीण), लखनऊ।
3. अधीक्षण अभियन्ता, मण्डल कार्यालय, उ०प्र० जल निगम(ग्रामीण), अयोध्या कैम्प-सुलतानपुर।
4. अधिशासी अभियन्ता, खण्ड कार्यालय (वि०/यां०), उ०प्र० जल निगम (ग्रामीण), अयोध्या।
5. श्री प्रमोद कुमार, सहा०अभि०/श्री पी०के० छाबड़ा, जू०ई०।
6. मेसर्स, ई०आई०ई०पी०एल०-ए०बी०आई० जे०वी०, वर्धमान प्रीमियम, प्रीतमपुरा, नई दिल्ली को उनके पत्र के क्रम में इस निर्देश के साथ कि पत्र में दिये गये समयसीमा के अंदर कार्यो को पूर्ण करायें।

अधिशासी अभियन्ता



# EIEPL - ABI JV

(Engineers & Contractors)

To,  
The Executive Engineers  
UPJN Gramin  
SultanPur,UP

Dated 13.05.2026

Subject :- I&D Work of SultanPur,

Dear Sir,

In the Regarding of above work the Strengthen of 5 MLD SPS Nala Work is going on and diversion of Nala has been completed. The RCC Work of Nala, will be started soon after dry the basin of nala. the work of nala will be completed within the month.

Thanks & Regards  
For EIEPL ABI JV

EIEPL-ABI JV

A handwritten signature in black ink, appearing to be 'G. Red', is written over a faint, illegible stamp.

Authorized Signatory

Authorized Signatory





## कार्यालय अधिशासी अभियन्ता

खण्ड कार्यालय, उ०प्र० जल निगम (ग्रामीण)  
विनोवापुरी (लोलेपुर) निकट वर्मा, उपवन, सुल्तानपुर  
Email ID- upjnrsultanpur@upjn.co.in

पत्रांक : 2005 / W-17 / 42

दिनांक : 13 / 05 / 2026

सेवा में,

क्षेत्रीय अधिकारी,  
उ०प्र० जल प्रदूषण,  
नियंत्रण बोर्ड, रायबरेली।

विषय:- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-604/2025 नवल किशोर सिंह बनाम उ०प्र० राज्य व अन्य में पारित आदेश दिनांक 25.02.2026 के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके पत्रांक 147/Noc-1573(I)/S/2026-27 दिनांक 07.05.2026 द्वारा जनपद सुलतानपुर 02, 05 व 10 एम०एल०डी० एस०टी०पी० पर पैन-टिल्ट-जूम (PTZ Camera) अधिष्ठापित करने तथा तीनों एस०टी०पी० के आउटलेट पर स्थापित ऑनलाइन कन्टीन्यूअस इपलुएंट मॉनिटरिंग सिस्टम (OCEMS) को भी राज्य प्रदूषण नियंत्रण बोर्ड एवं केन्द्रीय प्रदूषण नियंत्रण बोर्ड के सर्वर से सम्बद्ध करने के निर्देश दिये गये थे। जिसके क्रम में 02, 05 व 10 एम०एल०डी० एस०टी०पी० पर पैन-टिल्ट-जूम (PTZ Camera) अधिष्ठापित किया जा चुका (फोटोग्राफ संलग्न) है तथा तीनों एस०टी०पी० को ऑनलाइन कन्टीन्यूअस इपलुएंट मॉनिटरिंग सिस्टम (OCEMS) को भी अधिष्ठापित कर OCEMS के कॅलीब्रेशन एवं राज्य प्रदूषण नियंत्रण बोर्ड व केन्द्रीय प्रदूषण नियंत्रण बोर्ड के सर्वर से सम्बद्ध करने की कार्यवाही की जा रही है जिसे 10 दिवस के अंदर पूर्ण करा लिया जायेगा।

संलग्नक:-उपरोक्तानुसार।

भवदीय

(वकार हुसैन)

अधिशासी अभियन्ता

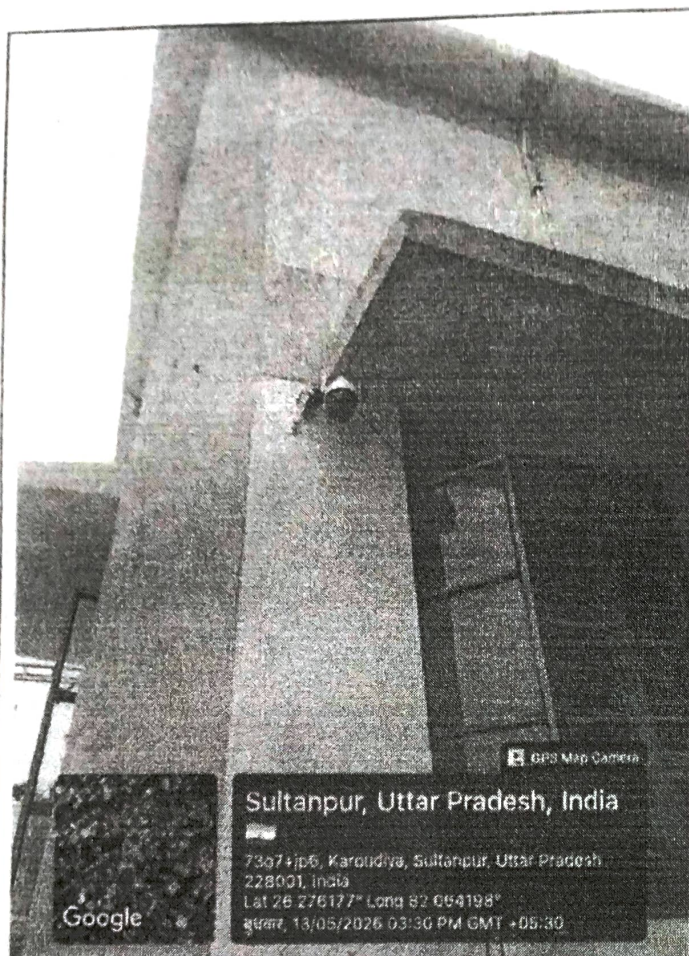
पृ०स० एवं दिनांक-उपरोक्तानुसार।

प्रतिलिपि:-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित-

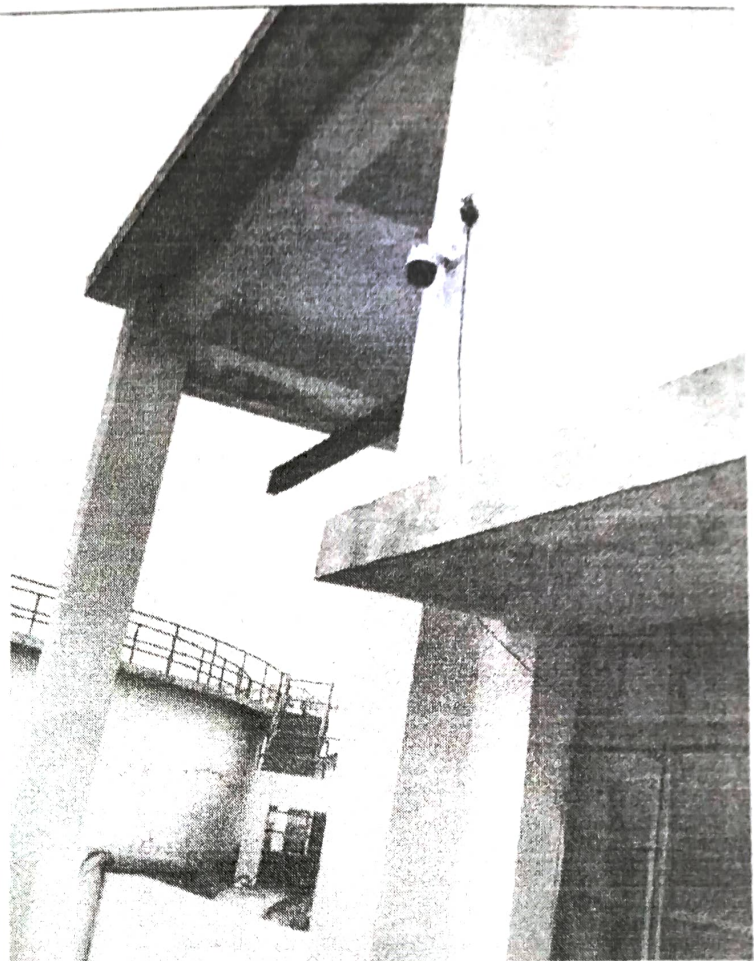
1. मुख्य अभियन्ता (गंगा), उ०प्र० जल निगम (ग्रामीण), लखनऊ।
2. मुख्य अभियन्ता (ल०क्षेत्र), उ०प्र० जल निगम (ग्रामीण), लखनऊ।
3. अधीक्षण अभियन्ता, मण्डल कार्यालय, उ०प्र० जल निगम(ग्रामीण), अयोध्या कैम्प-सुलतानपुर।
4. अधिशासी अभियन्ता, खण्ड कार्यालय (वि०/या०), उ०प्र० जल निगम (ग्रामीण), अयोध्या को इस अनुरोध के साथ कि PTZ Camera एवं OCEMS को राज्य प्रदूषण नियंत्रण बोर्ड एवं केन्द्रीय प्रदूषण नियंत्रण बोर्ड के सर्वर से शीघ्र सम्बद्ध कराने का कष्ट करें।
5. श्री प्रमोद कुमार, सहा०अभि०/श्री पी०के० छाबड़ा, जू०इ०।
6. मेसर्स, ई०आई०ई०पी०एल०-ए०वी०आई० जे०वी०, वर्धमान प्रीमियम, प्रीतमपुरा, नई दिल्ली को इस निर्देश के साथ कि PTZ Camera एवं OCEMS को राज्य प्रदूषण नियंत्रण बोर्ड एवं केन्द्रीय प्रदूषण नियंत्रण बोर्ड के सर्वर से शीघ्र सम्बद्ध कराना सुनिश्चित करें।

अधिशासी अभियन्ता

जनपद सुलतानपुर में 02, 05 व 10 एम0एल0डी0 एस0टी0पी0 पर  
पैन-टिल्ट-जूम (PTZ Camera) अधिष्ठापित का फोटोग्राफ



02 एम0एल0डी0 एस0टी0पी0

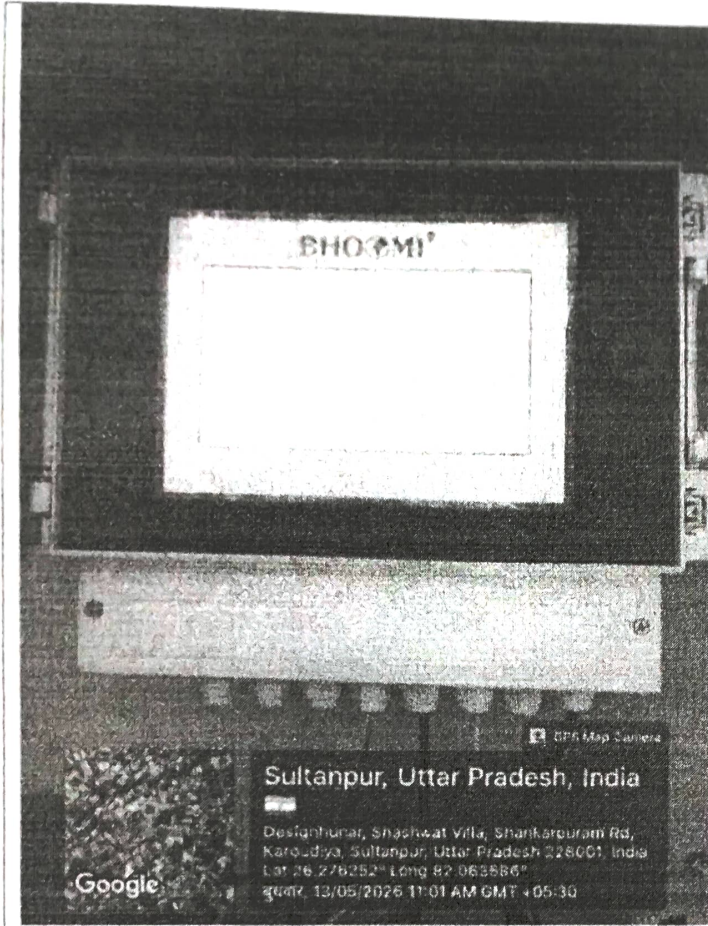


05 एम0एल0डी0 एस0टी0पी0



10 एम0एल0डी0 एस0टी0पी0

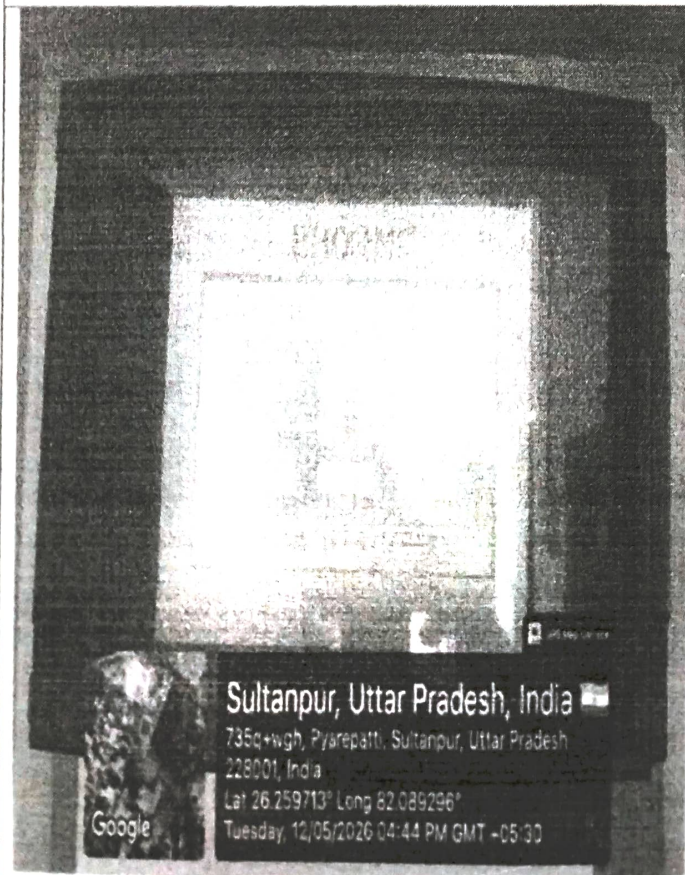
जनपद सुलतानपुर में 02, 05 व 10 एम0एल0डी0 एस0टी0पी0 के  
आउटलेट पर अधिष्ठापित **OCEMS** के फोटोग्राफ



02 एम0एल0डी0 एस0टी0पी0



05 एम0एल0डी0 एस0टी0पी0



10 एम0एल0डी0 एस0टी0पी0